(xiv) Notification G.S.R. No. 665, dated the 26th April, 1971, publishing the Indian Forest Service (Fixation of Cadre Strength) Third Amendment Regulations, 1971.

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- (xv) Notification G.S.R. No. 666, dated the 26th April, 1971, publishing the Indian Forest Service (Recruitment) Second Amendment Rules, 1971.
- (xvi) Notification G.S.R. No. 708, dated the 4th May, 1971, publishing the All India Services (Death-cum-Retirement Benefits) First Amendment Rules, 1971.
- (xvii) Notification G.S.R. No. 710, dated the 6th May, 1971, publishing the Indian Administrative Service (Fixation of Cadre Strength) Ninth Amendment Regulations, 1971.
- (xviii) Notification G.S.R. No. 711, dated the 6th May, 1971, publishing the 8th Amendment of 1971 to the Indian Administrative Service (Pay) Rules, 1954. [Placed in Library. See No. LT-269/71 for (i) to (xviii).]

## CORRIGENDUM TO GOVERNMENT NOTIFICATIONS GSR. Nos. 413 AND 414, DATED THE 27th March, 1971

SHRI F. H. MOHSIN: Sir, on behalf of Shri Ram Niwas Mirdha, I also beg to lay on the Table a copy of the Cabinet Secretariat (Department of Personnel) Notification GSR. No. 667 dated the 27th April, 1971 (in English and Hindi), publishing a corrigendum to Government Notifications GSR. Nos. 413 and 414 dated the 27th March, 1971. [Placed in Library. See No. LT-269/71.]

> THE CINEMATOGRAPH (CENSORSHIP) AMENDMENT RULES, 1971

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING/सूचना श्रौर प्रसारग मंत्रालय में राज्य मन्त्री (SHRIMATI NANDINI SAT-PATHY): Sir, I beg to lay on the Table, under sub-section (3) of section 8 of the

Cinematograph Act, 1952 a copy of the Ministry of Information and Broadcasting Notification GSR. No. 478, dated the 19th March, 1971 (in English and Hindi), publishing the Cinematograph (Censorship) Amendment Rules, 1971. [Placed in Library. See No. LT-273/71.]

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## NOTIFICATION OF THE MINISTRY OF FOREIGN TRADE

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/ विदेश उपमन्त्री व्यापार मन्त्रालय (SHRI A. C. GEORGE): Sir, I beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Foreign Trade:

- (i) Notification S.O. No. 1755, dated the 27th April, 1971, under subsection (2) of section 18-A of the Industries (Development and Regulation) Act, 1951. [Placed in 2 Library. See No. LT-274/71.]
- (ii) Notification S.O. No. 1916, dated the 6th May, 1971, publishing the Export of Cast Iron Soil Pipes and Fittings (Inspection) Rules, 1971, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963. [Placed in Library. See No. LT-275/71.]
- I. THE CIVIL DEFENCE (AMENDMENT) REGULATIONS, 1971.
- II. NOTIFICATIONS UNDER THE INTER-STATE CORPORATIONS ACT, 1957

SHRIF, H. MOHSIN: Sir, I beg to lay on the Table:

- (a) A copy of the Ministry of Home Affairs Notification G.S.R. No. 520, dated the 6th April, 1971, (in English and Hindi), publishing the Civil Defence (Amendment) Regulations, 1971, under section 20 of the Civil Defence Act, 1968. [Placed in Library. See No. LT-276/71.1
- (b) A copy each of the following Notifications (in English and Hindi) of the Ministry of Home Affairs under sub-section (5) of section 4 of the Inter-State Corporations 1957: